

might call the Foreign Service as the Indian External Service. But if we call it the Indian External Service it will become IES, and the Education Minister may take exception to it because the Indian Educational Service will be confused with that. I think the best way out is to call the Indian Forest Service the Indian Jungle Service or IJS.

14.22 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
MINUTES OF SITTINGS

Shri A. S. Alva (Mangalore): I beg to lay on the Table the Minutes of the Ninetieth to Ninety-fifth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

14.22½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 5th September, 1966, agreed without any amendment to the Punjab State Legislature (Delegation of Powers) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 1st September, 1966."

14.23 hrs.

PUBLIC ACCOUNTS COMMITTEE
FIFTY-EIGHTH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Fifty-eighth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1964-65

and Audit Report (Civil), 1966 relating to Departments of Atomic Energy, Aviation, Cabinet Secretariat and Ministries of Commerce and External Affairs.

14.23½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-SECOND REPORT

Shri K. N. Pande (Hata): I beg to present the Thirty-second Report of the Committee on Public Undertakings on the action taken by Government on the recommendations contained in the Forty-ninth Report of the Estimates Committee (Third Lok Sabha) on State Trading Corporation of India Limited.

14.24 hrs.

PRESENTATION OF PETITION

श्री मधु लिमये (मुंगेर) : उपभोक्ता मूल्य में वृद्धि किये बिना परचून मिट्टी का तेल बेचने वाले दूकानदारों को पांच पैसे प्रति लिटर की दर से कमिशन देने के बारे में श्री भवनजी रामजी गाला और अन्य व्यक्तियों द्वारा हस्ताक्षरित एक याचिका मैं पेश करता हूँ।

Mr. Deputy-Speaker: He may place it on the Table of the House.

श्री मधु लिमये : इस पर 4,200 लोगों ने हस्ताक्षर किये हैं।

14.24½ hrs.

STATEMENT BY FINANCE MINISTER RE: ORR DIGNAM & COMPANY.

Mr. Deputy-Speaker: Now, the hon. Finance Minister.

The Minister of Finance (Shri Sachindra Chaudhuri): I beg to make a statement . . .